

17th March, 1990.

(c) In connection with the incident of 28th March, 1990 the Home Minister of Mizoram visited the place of incident on 30.3.1990 to take stock of the situation. Standing patrols of Assam Rifles have been detailed to patrol the area. Flag meetings were also held in connection with the above incidents on March 21 and April 18, 1990 respectively. The Burmese Army personnel regretted crossing over the Indian border and assured prevention of recurrence of such instances.

(d) The matter was taken up by the Ministry of External Affairs with the Burmese Ambassador in New Delhi and the Ambassador has promised to convey our unhappiness at such incident to his Government.

**Central Assistance to Kerala for Drinking Water Facilities**

6709. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

<i>District</i>	<i>No. of villages</i>	<i>Population benefitted (1981 census)</i>	<i>Estimated cost (Rs. in lakh)</i>
1	2	3	4
Cannanore	6	54996	353.92
Calicut	1	20077	64.00

(c) The scheme for Cannanore district has been technically approved by the Government of India while the scheme for Calicut district is under technical scrutiny

[*Translation*]

**Export and Import by NAFED**

6710. SHRI CHHABIRAM ARGAL: Will the Minister of AGRICULTURE be pleased

(a) whether any request has been received from the Kerala Government for assistance for projects for providing drinking water facilities in the districts of Cannanore, Kasargod, Waynad and Calicut;

(b) if so, the details thereof; and

(c) the reaction of Union Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) No such request has been received from the Kerala Government. However, under the Centrally Sponsored Accelerated Rural Water Supply Programme, rural water supply schemes for providing safe drinking water facilities in the districts of Cannanore and Calicut have been received by the Union Government for technical clearance.

(b) The details of the schemes are as given below:

to state:

(a) the details of agricultural products, quantity-wise exported and imported by NAFED during 1988-89 and 1989-90;

(b) whether NAFED are exporting pulses, onion fruit and vegetables after making local purchases;

(c) if so, the target fixed for the current